Annexure 4

Operational creditors (Government Dues)

Sr. No.	Name of the Creditor	Detailed of Claim received		Details of claim admitted			% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?						
1	Income Tax officer	30-08-2024	1,77,75,120	1,77,72,150	Operational claim	No	-	-	-	-	-	Revised Claim
2	State Tax Office -VAT	23-03-2021	49,14,077	49,14,077	Operational claim	No	-	-	-	-	-	None
3	CGST & CEX Asst. Commissioner	19-01-2021	58,53,594	35,07,071	Operational claim	No	-	-	-	23,46,523	-	None
4	Income Tax officer	13-07-2022	5,53,140	5,42,540	Operational claim	No	-	-	-	10,600	-	None
5	Kalyan Dombivali Municipal Corporation	19-01-2026	15,26,24,679	-	Operational claim	No	-	-	-	15,26,24,679	-	Claim amount is after the CIRP date. IA filed. Received after issuance of RFRP
	Total		**18,17,20,610**	**2,67,35,838**	**-**	**-**	**-**	**-**	**-**	**15,49,81,802**	**-**	